

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **GAYATRI INFRA PLANNER PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor ("CD")	Gayatri Infra Planner Private Limited
2.	Date of incorporation of CD	16-Dec-2011
3.	Authority under which CD incorporated	Registrar of Companies, Delhi
4.	Corporate Identity No. of CD	U45400DL2011PTC300950
5.	Address of the registered office and principal office (if any) of CD	1/7098, 2nd Floor, Gali No. 5, Shivaji Park, Shahdara, Delhi East, Delhi 110032
6.	Insolvency commencement date of CD	2-Jan-2020
7.	Estimated date of closure of insolvency resolution process	30-Jun-2020
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Manish Sukhani IBBI/IPA-001/IP/P00668/2017-2018/11137
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	B 213, Orchard Road Mall, Royal Palms, Aarey Colony, Goregaon (East), Mumbai, Maharashtra, INDIA 400065. Email: ca.m.sukhani@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B 213, Orchard Road Mall, Royal Palms, Aarey Colony, Goregaon (East), Mumbai, Maharashtra, INDIA 400065. Email: CIRP.GIPPL@gmail.com
11.	Last date for submission of claims	22-01-2020
12.	Classes of creditors under Sec. 21(6A)(b)	Allottees under Real Estate Project
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	1. Anil Tayal IBBI/IPA-001/IP-P01118/2018-19/11818 2. Vijay K. Saxena IBBI/IPA-001/IP-P01766/2019-20/12708 3. Brij Nandan Kalra IBBI/IPA-003/IP-N00014/2017-18/10103
14.	(a) Relevant Forms are available at:	Web link: www.ibbi.gov.in/downloadform.html Physical Address: as provided against point no.10

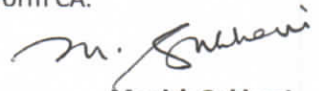
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process (CIRP) of GAYATRI INFRA PLANNER PVT. LTD. on 02-01-2020. The creditors of Gayatri Infra Planner Private Limited are hereby called upon to submit their claims with proof on or before January 21, 2020 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means (by Email).

A financial creditor belonging to the class as listed against entry no. 12 shall indicate its choice of authorized representative from among the 3 Insolvency Professionals listed against entry no. 13 to act as authorized representative of the allottees under real estate project in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08-Jan-2020
Place: Mumbai

MANISH SUKHANI
IBBI/IPA-001/IP/P00668/
2017-2018/11137


Manish Sukhani
Interim Resolution Professional
for Gayatri Infra Planner Private Limited